

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
CP/181/ND/2023

IN THE MATTER OF:

Kaushalya Logistics Limited

...

Applicant

Under Section 131(1)

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Gunjan Mittal

For the ROC : Adv. Jyoti Khurana

For the I.T. Deptt. : Mr. Gaurav Gupta, SSC, Mr. Shivendra
Singh,JSC, Mr. Yojit Pareek,JSC, Mr. Namit
Gupta, Adv.

For the RD : Adv. Jyoti Khurana

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **30.07.2024**.

-SD-

DR. SANJEEV RANJAN

MEMBER (TECHNICAL)